

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 11.07.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2151 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Forech India Pvt. Ltd. Vs. Tecpro Systems Ltd. & Ors.	Arvind Kumar
2.	I.A. No. 2155 of 2019 in Comp. App. (AT) No. _ of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors.	Ritwik Sahay

For Orders

3.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	Kotla Harshavardhan
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By Order
-sd/-

Assistant Registrar